

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 1

COURT NO. : 1

27.08.2019

M.A./260/241/2018

S M RAO

O.A./260/205/2018

-V/S-

M/O RAILWAYS

ITEM NO:39

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Ld. Counsel for the applicant submitted that the order of this Tribunal has been complied with in the meantime by the respondents. Mr. T. Rath, Ld. Counsel for the respondents is also agreed. Hence, MA No. 241/18 is accordingly treated as disposed of.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>